## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/182/2016 NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Archana for R283 Thongambouc Kannem M.IC. PREETHA. For Counsel on secord for viding Shankar Counsel for Petitioners.

## **ORDER**

Proxy representing the counsel for petitioner on record present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. She prayed time for making submissions in relation to the settlement between the parties. Counsel for R2 & R3 and counsel for R1 to R4 are present. Time extended at request of counsel for petitioner. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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